

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-07-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/201/2018
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
	N. P. Nagalakshmi	EZON	R2 R1 } [Signature]
	K. BALAKRISHNAN for. M/s - GENIOWNT ASSOCIATES	Petitioner.	K. [Signature]

ORDER

Counsels for both the parties present. Counsel for the Respondent/Petitioner is directed to file a reply on the next date of hearing. Put up along with CP/35/2017 on **18.07.2018** at **10.30 A.M.**

-84/
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)